NOTICE

In Partial modification to the Judicial Assignment at the **Nagpur Bench**, which had come into effect from 03.01.2022 (Partially Modified w.e.f. 14.02.2022) it is hereby notified for the information of Advocates and parties appearing in person that the Hon'ble the Chief Justice has been pleased to approve the following partial modifications with effect from **Monday**, **28.02.2022**:

Sr. No.	Present sitting	Assignment
1	The Hon'ble Shri Justice NITIN JAMDAR AND The Hon'ble Shri Justice ANIL L. PANSARE Commercial Appellate	For admission, hearing, order matters and applications therein: (A) Civil Writ Petitions of even years. (B) Public Interest Litigations – Civil, Criminal and Suo Motu.
	Division Bench	
2	The Hon'ble Shri Justice A. S. CHANDURKAR AND The Hon'ble Smt. Justice M. S. JAWALKAR	For admission, hearing, order matters and applications therein: (A) Direct and Indirect Taxes and Customs Applications, References and Appeals. (B) Civil Writ Petitions of odd years. (C) Letters Patent Appeals. (D) First Appeals and Family Court Appeals. (E) Contempt Appeals and Petitions. (F) Other Civil work of the Division Bench not assigned to any other Court.
3	The Hon'ble Shri Justice V. M. DESHPANDE AND The Hon'ble Shri Justice AMIT B. BORKAR	For admission, hearing, order matters and applications therein: (A) Criminal Appeals. (B) Criminal Writ Petitions. (C) Criminal work of the Division Bench not assigned to any other Court.
4	The Hon'ble Shri Justice ROHIT B. DEO	For admission, hearing, order matters and applications therein: (A) Civil Writ Petitions. (B) Civil Revision Applications. (C) Misc. Civil Applications. (except assigned to other Court).

(B) First Appeals. (C) Appeals against Orders. (D) Civil work of single bench not assigned to any other Court.	5	The Hon'ble Shri. Justice V. G. BISHT	(D) Civil work of single bench not assigned to any
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- 1) The urgent mentioning and placing of matters pertaining to the Court presided over by the **Hon'ble Shri**. **Justice Rohit B**. **Deo** will be allowed before the Court presided over by **Hon'ble Shri**. **Justice V**. **G**. **Bisht** and vice versa.
- 2) The Benches, other than mentioned above in this partial modification, will take up their extant judicial assignment.

		By Order,
High Court, Appellate Side,)	Sd/-
Bombay.)	(V. R. Kachare)
Date: 22 nd February 2022)	Registrar (Judl-I)